

THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, CHANDIGARH BENCH, CHANDIGARH

Item 22

IA No. 2097/2023, 2099/2023
In
CP(IB) No. 275/Chd/Pb/2020
(Admitted)

Under Section 7, & 60(5), IBC 2016
R 11 NCLT

In the matter of:-

Intec Capital Ltd.

...Petitioner/ Financial Creditor

Vs.

Ten K Overseas Ltd

...Respondent/ Corporate Debtor

Present: Mr. Vishav Bharti Gupta, Advocate for the applicant in IA No. 2097/23.

IA No. 2097/2023

The present application has been filed by the liquidator to place on record Form-2 in compliance of order dated 18.08.2023. The same is taken on record. IA No. 2097/2023 is disposed of accordingly.

IA No. 2099/2023

This application has been filed for placing on record 12th and 13th progress reports for the period from 01.04.2023 to 30.04.2023. The same are taken on record subject to just exceptions. Thus, IA No. 2099/2023 is disposed of accordingly.

-sd-

(Subrata Kumar Dash)
Member (Technical)

September 12, 2023

SM

-sd-

(Harnam Singh Thakur)
Member (Judicial)